

ITEM NO.10

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PRADIP Y. LADEKAR

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 36934/2019

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

BANWARI & ANR.

Respondent(s)

Date : 12-03-2024 This petition was called on for hearing today.

For Petitioner(s)

Mr. Shashank Shekhar Singh, AOR
Mr. Abhinav Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Despite due service on respondent No. 1, there is no appearance.

As per office report, Ld. Counsel for petitioner has neither filed the spare copy nor filed the fresh address in respect of respondent No.2.

Ld. Counsel for petitioner submits that yesterday he has already filed the same. Registry to verify the same. If so, take further action, as per rules.

List again on 6.5.2024.

PRADIP Y. LADEKAR
Registrar

MG